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**C.A.T. Bench, JAIPUR**

Date of Order	Orders
<i>Reply filed on 13-1-2000</i> <i>Received by S.K. Agarwal for N.K.Jain 25-1-2000</i> <i>C.O.P. Seal C.O.P. Seal V.C.C. Seal dated</i>  <i>W.L.O. dated DN. 3.2.2000</i>	<p style="text-align: center;"><u>18.1.2000</u></p> <p>Shri P.N.Jati, counsel for the applicant. Shri Gaurav Jain, proxy counsel for Shri N.K.Jain, counsel for the respondents.</p> <p>Learned counsel for the respondents submits that the impugned order of transfer, against which this OA was filed by the applicant, has been cancelled vide order dated 16.12.99. A copy of the same has also been produced with this OA. In view of the submissions made by the learned counsel for the respondents, this OA is disposed of as having become infructuous.</p> <p style="text-align: center;"><i>[Signature]</i></p> <p style="text-align: center;"><b>(N. P. NAVANI)</b> ADMINISTRATIVE MEMBER</p> <p style="text-align: right;"><i>[Signature]</i> <b>S. K. Agarwal</b> Member (Judicial)</p>